

Immediate/By Speed Post

**No. 34/4/2014-Vig.
Government of India
Ministry of Law and Justice
Department of Legal Affairs**

**Shastri Bhavan, New Delhi.
Dated 2nd January, 2019**

OFFICE MEMORANDUM

**Subject:- Submission of Annual Property Return of
Officials/Officers of Ministry of Law and Justice
for the year 2018 (as on 31.12.2018)**

All the Officers/Officials working in Ministry of Law and Justice are hereby informed that they are required to submit their Annual Property Return for the year 2018 as on 31.12.2018. Attention is also invited to DOPT OM No 11012/11/2007-Estt.A dated 14.12.2007 and dated 27.09.2011 in terms of which vigilance clearance shall be denied inter-alia for deputation and training programs in respect of officers who have failed to submit annual immovable property return in time.

2. Hence, it is requested that the Annual Property Return in prescribed pro-forma for the year 2018 may please be submitted to Vigilance Unit latest by 31.01.2019. The Officials/Officers of CSS and CSSS Cadre are requested to submit their APR online at www.cscms.nic.in and submit the signed copy to the Vigilance Unit.


(A. K. Joshi)

Deputy Secretary to the Government of India

To
All Officers/Officials working in Department of Legal Affairs.

IMMOVABLE PROPERTY RETURN FORM

Statement of Immovable Property for the year 2018 (01st January to 31st December, 2018) as on 31st December, 2018.

1. Name of the Official (in full & service to which the officer belongs :
2. Date of Birth
3. Present post held :
4. Present pay :

Name of District, Sub-division, Tq. & Village in which property is situated	Name & details of property		Present value (₹)	If not in own name, status in whose name held & his /her Relationship to the Govt. servant	How acquired, whether by purchase, lease, mortgage, in heritance, gift or otherwise with date of acquisition & name with details of person/persons from whom acquired	Annual income from the property	Remarks
	Housing & other buildings	Lands					
1.	2.	3.	4.	5.	6.	7.	8.

SIGNATURE

DATE